

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:4208
ANSWERED ON:18.08.2000
LOSS OF JOBS DUE TO DISINVESTMENT
RENUKA CHOWDHURY

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have made any assessment about the extent of loss of jobs that follows privatisation of PSUs as per Disinvestment Plan by the end of current year and by the time the planned disinvestment is completed;
- (b) if so, the details thereof, indicating the number of unskilled, semi-skilled and skilled labour likely to be rendered jobless; and
- (c) the plan of action to provide those so affected with proper employment?

Answer

Minister of State of the Department of Disinvestment (Shri Arun Shourie)

(a) & (b) All the decisions of the Government relating to disinvestment do not have a bearing on the jobs of the workers of the concerned Public Sector Company. When the Government's decision on disinvestment in a company involves transfer of management and ownership of the company, the issues relating to employees arise. In such cases, the relevant issues are appropriately addressed in the terms and conditions of sale. Further, even in the cases of disinvestment involving transfer of ownership and management, the job of each and every employee is not affected. In view of the above, it is not possible to work out, in advance, the number of employees likely to be affected.

(c) Government is committed to protect to interests of the workers.